

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) No. 51 of 2020

IN THE MATTER OF:

Manoj Kumar Jha

...Appellant

Versus

Surjeet Singh & Ors.

...Respondents

Present:

For Appellant:- Mr. Amith Krishnan, Advocate

For Respondent:-Mr. A.K Das, Advocate

Mr. Krishna Dev, Advocate for R-4

O R D E R

25.02.2020 Mr. A.K Das the Learned Counsel appears for the 1st Respondent prays for sometime to file Vakalatnama hence, and for filing of Response/Reply. For filing of Response/Reply of Respondent No. 1, at request, the matter is adjourned to **25th March, 2020**.

In the meanwhile, in respect of other Respondents notice is ordered (except R-4)

Mr. Krishna Dev, Learned Counsel appears for Respondent No. 4 intends to file Reply/Response and the same may be filed during the next hearing date.

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

SC/ NN/